

to be established in Tiruchirappalli on the Southern Railway;

(b) what is the approximate cost of the scheme; and

(c) the probable date of commencement?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) No.

(b) and (c). Do not arise.

Pepper

2042. Shri Bali Reddy: Will the Minister of Food and Agriculture be pleased to state:

(a) the measures adopted so far to step up the production of pepper in various States; and

(b) the amounts allotted for the purpose to various States in 1958-59 and 1959-60?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 106.]

Headquarters of N.E.S. Blocks

2043. Shri Raghubir Sahai: Will the Minister of Community Development and Co-operation be pleased to state:

(a) whether any directive or advice has been given by the Central Government to State Governments regarding the location of the headquarter of a National Extension Service Block;

(b) if so, what is its nature; and

(c) whether State Governments are acting according to it?

The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy): (a) Yes, Sir.

(b) (i) The site for block headquarters should be chosen on a high level and in a centrally situated place;

(ii) There should be provision for subsequent expansion to meet further needs; and

(iii) New block headquarters should be constructed as soon as a decision regarding the formation of a block is reached.

(iv) The block headquarters should preferably be located at a place which are Mandi or Market Centres.

(v) The block should have its headquarters located as centrally as existing facility of communication would permit.

(c) Yes, these are generally being followed.

Grants for Drainage Schemes

2044. Shri Sinhasan Singh: Will the Minister of Health be pleased to state:

(a) whether Central Government gives subsidy or loan to Municipal Boards or States for drainage schemes;

(b) if so, whether this help is given direct or through the State Government concerned;

(c) what percentage of cost of drain construction is given by the Centre as subsidy or loan;

(d) whether the Gorakhpur Municipal Board has applied for loan for the construction of drains in the Municipality area; and

(e) if so, the action taken in the matter?

The Minister of Health (Shri Kar-markar): (a) to (c) The Central Government gives loans to State Governments at 100 per cent. of the approved cost of drainage schemes, who in turn give loans to the local bodies concerned in their State;

(d) Yes, the Gorakhpur Municipal Board has applied through Government of Uttar Pradesh for a loan of Rs. 63,32,900 for the construction of drains.

(e) The estimates are being scrutinized by the Central Public Health Engineering Organisation.